

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No.44/UHC/Admin.A/2021

Dated: March 24, 2021

Shri Sundeep Kumar, Civil Judge (Sr. Div.), Tehri Garhwal is transferred and posted as Joint Director, UJALA, Bhowali, District Nainital, vice Ms. Ritika Semwal.

No.45/UHC/Admin.A/2021

Dated: March 24, 2021

Ms. Ritika Semwal, Joint Director, UJALA, Bhowali, District Nainital is transferred and posted as Civil Judge (Sr. Div.), Tehri Garhwal, vice Shri Sundeep Kumar.

No.46/UHC/Admin.A/2021

Dated: March 24, 2021

Shri Bhupendra Singh Shah, Civil Judge (Jr. Div.), Narendra Nagar, District Tehri Garhwal is transferred and posted as Assistant Director, UJALA, Bhowali, District Nainital, in the vacant post.

**Note: The above transfer orders will come into force with immediate effect.**

**By Order of the Court,**

Sd/-

(Dhananjay Chaturvedi)  
Registrar General

No.1589/UHC/Admin.A/2021

Dated: March 24, 2021

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand for information with request to communicate the same to the concerned officer(s).
8. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital for information with request to communicate the same to the concerned officer (s).
10. All the Registrars of the Court.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of the Court with request to place the same for kind perusal of Hon'ble Judges.
13. P.S. to Registrar General.
14. Chief Treasury Officer (s), Nainital and Tehri Garhwal.
15. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital for uploading the same on official website of the Court.
16. Guard File/Personal File.

**Deputy Registrar**  
**Admin.A**